

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST OF BHOPAL ZONAL BENCH**

Date : 2<sup>nd</sup> May, 2019  
Time : 10.30 A.M.

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

**(THROUGH VIDEO CONFERENCING  
IN COURT NO. 3)**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	<b>M.A. No. 14/2019 IN</b> Original Application No. 106/2015 (CZ)	Aakash Ingle Vs. State of M.P. & Ors.	Mr. Rohit Sharma, Adv. for Applicant
2.	Original Application No. 18/2019 (CZ) (I.A. No. 31/2019)	Satish Nayak Vs. State of Madhya Pradesh & Ors.	Mr. Shantanoo Saxena, Adv. for Applicant
<b>AFTER NOTICE</b>			
3.	<b>Review Application No. 11/2017 (CZ) IN</b> O. A. No. 93/2016 (CZ) (I.A. No. 32/2019)	Nature Club of Rajasthan Vs. Union of India & Ors.	Mr. Shantanoo Saxena, Adv. for Appellant
4.	Appeal No. 04/2019 (CZ)	Elite Engineers Vs. M. P. State Environment Impact Assessment Authority & Anr.	Mr. Rohit Sharma, Adv. for Appellant
<b>FOR COMPLETION OF PLEADINGS</b>			
5.	Original Application No. 57/2015 (CZ)	Ajay Sharma Vs. M/s. Chirayu Foundation & Ors.	Mr. Shantanoo Saxena, Adv. for Applicant  Mr. Nishant Goel, Adv. for R-1 Mr. Om Shankar Shivastava, Adv. for MoEF Mr. Sachin K. Verma, Adv. for State of M.P., BMC & State Wetland Authority Ms. Parul Bhadoria, Adv. for MPPCB Ms. Nikita Delouri, Adv.
6.	Appeal No. 233/2018 (M.A. No. 1458/2018 & M.A. No. 1459/2018)	Laxmi Chouhan Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Om S. Shrivastava, Adv. for R-1 Mr. Vishal Bhatnagar, Adv. for R-4 Mr. Rohit Sharma, Adv. for Mr. Siddharth Chauhan, Adv. for State of CG Ms. Parul Bhadoria, Adv. for CECB
<b>FOR HEARING</b>			
7.	Original Application No. 119/2016 (CZ)	Krishnadas & Ors. Vs. State of M.P. & Ors.	Mr. Dharamvir Sharma, Adv. for Applicant  Mr. Sachin K. Verma, Adv. for R-1 Ms. Nikita Delouri, Adv. for MPPCB Mr. Nishant Goel, Adv. for R-5 Ms. Malvika Tiwari, Adv. Mr. Om Shankar Shrivastav, Adv. for MoEF

8.	Original Application No. 18/2017 (CZ)	CH Institute of Management and Commerce & Anr. Vs. State of M.P.& Ors.	Mr. Dharamvir Sharma & Ms. Jubia, Advs. for Applicant  Mr. Sachin K. Verma, Adv. for State of M.P. Mr. Deepesh Joshi, Adv. for R-4 Ms. Parul Bhadoria, Adv. for MP Live Stock Corporation Ms. Nitika Delouria Adv. for MPPCB Mr. Yadvendra Yadav, Adv. for CPCB
9.	<b>Original Application No. 459/2018</b> (Earlier O.A. No. 196/2014 (CZ))	Rashmi Singh Vs. National Thermal Power Corporation Ltd. & Ors.	Mr. Saurabh Sharma & Mr. Dharamvir Sharma, Advs. for Applicant  Mr. Sachin K. Verma, Adv. for NTPC/CEA Mr. Om S. Shrivastava, Adv. for MoEF Mr. Rohit Sharma, Adv. for Mr. Siddharth Chauhan, Adv. for CG Ms. Parul Bhadoria, Adv. for CECB Mr. Pankaj Sharma, Adv.

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